

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA
UNSTARRED QUESTION NO. 501
TO BE ANSWERED ON 7.12.2023

KALA SANSKRITI VIKAS YOJANA

501. Dr. SANTANU SEN

Will the Minister of *Culture* be pleased to state:

- (a) the details of funds allocated and utilized under Kala Sanskriti Vikas Yojana during the last three years, year-wise, State-wise;
- (b) the number of voluntary Buddhist and Tibetan Organizations, including Monasteries, engaged in the propagation and scientific development of Buddhist/Tibetan Culture and tradition in any part of the country that got benefitted by Kala Sanskriti Vikas Yojana during last three years, year-wise, State-wise; and
- (c) the amount of the financial assistance provided to and utilized by the Buddhist and Tibetan Organizations, including Monasteries, during the last three years, year-wise?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN
REGION
(SHRI G.KISHAN REDDY)

- (a) Kala Sanskriti Vikas Yojana (KSVY) is a Central Sector Scheme under which financial assistance is given to cultural organizations/ individuals for promotion of art and culture. No funds are allocated/ released directly to states/UTs. Brief details of schemes falling under KSVY are at **Annexure-I**.

The details of funds released to various Cultural Organizations/individuals under the KSVY Scheme in various State/UTs during the last three years are at **Annexure-II**.

- (b) & (c) The details of amount released to Voluntary Buddhist and Tibetan Organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Culture and tradition across the country under the Scheme of Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art (a component under KSVY) during last three years, state-wise are at **Annexure-III**.

KALA SANSKRITI VIKAS YOJANA (KSVY):**1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)**

The objective of this scheme is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance. Amount of Assistance – Guru Rs.15000/- p.m., Shishya – Rs.2000-10000/-p.m (depending upon the age of artist).

2. A. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: The scheme consists of the following scheme components:**(i) Financial Assistance to Cultural organizations with National Presence**

The objective of the scheme component is to provide financial assistance to reputed cultural organizations with national presence ('not-for-profit' organizations, NGOs, Societies, Trusts, Universities, etc.) with a view to disseminate and propagate art & culture by organizing various cultural activities at National/International level for promotion of art and culture of the country. This grant is given to such organizations which has a properly constituted managing body, registered in India having an All India Character with National Presence in its operation, adequate working strength and have spent Rs. 1crore or more during any 3 of the last 5 years on cultural activities. The Quantum of assistance under this scheme is up to Rs. 1 Cr.

(ii) Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grant provided under CFPG is Rs.5 Lakh which can be increased to Rs. 20 Lakh under exceptional circumstances.

(iii) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

(iv) Financial Assistance for the Development of Buddhist/Tibetan Art and Culture

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

(v) Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

(vi) Financial Assistance For Allied Cultural Activities

The objective of sub-component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces where large numbers of tourists/visitors come regularly and during major events/festivals the number of visitors swells to lakhs. Grants will be given to projects for procurement of audio-video equipment etc. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

(vii) Scheme for Safeguarding the Intangible Cultural Heritage

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

B. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the ‘Rashtriya Sanskriti Mahotsavs’ organized by Ministry of Culture.

3. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of the following three components:

(i) Scheme For The Award Of Fellowship To Outstanding Persons in the Field of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

(ii) Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

(iii) Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

4. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The objective of this scheme is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State/ UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme also provides support for restoration, renovation, extension, alteration, upgradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme, grant of up to Rs. 15 Crore is provided.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objectives of this Scheme is to provide financial assistance @ Rs.6.000/- p.m. to veteran artists aged 60 years and above having annual income not more than Rs.72,000/- per annum. To become eligible under the scheme, it is mandatory that the artists has contributed significantly in their specialized fields of arts, letters etc. in their active age or are still contributing in the field of arts, letters etc. but due to old age they are in penury condition.

6. SEVA BHOJ YOJANA

Under the Scheme of 'Seva Bhoj Yojana' Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid on purchase of specific raw food items by Charitable/Religious Institutions for distributing free food to public shall be reimbursed as Financial Assistance by the Government of India. Free 'prasada' or free food or free 'langar' / 'bhandara' (community kitchen) offered by charitable/religious institutions like Gurudwara, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc. are covered under Seva Bhoj Yojana.

7. NATIONAL GANDHI HERITAGE SITE MISSION

Gandhi Peace price (GPP), Tagore Award for Cultural harmony and Gandhi Heritage Sites Mission (GHSM) comes under Kala Sanskriti Vikas Yojana(KSVY) as per budget allocation. The Mission's mandate is to preserve posterity the identified Sites and to supervise, guide and Assist in conservation initiatives, Maintenance or Preservation Initiatives and the creation of a Database of tangible, literary and visual heritage associated with Gandhi.

8. NATIONAL AWARD SCHEME

'Gandhi Peace Prize' is awarded for social, economic and political transformation through non violence and Gandhian methods. 'Tagore Award for Cultural Harmony' is awarded for promoting values of Cultural Harmony.

Annexure-II**The details of funds released in the last three years under various schemes****1. Statement of State-wise details of beneficiaries under the Scheme Component of Repertory Grant during last three years and current year i.e. 2023-24.**

(Rs. In lakhs)									
Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount
	Andaman & Nicobar	-	-	-	-	-	-	0	0
1.	Andhra Pradesh	2	4.18	2	5.52	6	16.42	6	11.22
2.	Arunachal Pradesh	1	4.80	-	-	-	-	0	0
3.	Assam	7	53.4	24	227.1	36	200.38	12	27.16
4.	Bihar	33	181.60	30	190.8	64	363.82	64	198.8
5.	Chandigarh	1	14.16	1	14.16	5	49.20	3	15.04
6.	Chhattisgarh	-	-	-	-	-	-	5	13.18
7.	Delhi	54	439.60	63	535.16	98	793.36	65	330.10
8.	Gujarat	8	44.96	5	29.16	4	27.84	4	31.44
9.	Haryana	4	21.94	4	30.84	24	93.06	9	18.30
10.	Himachal Pradesh	1	9.84	4	48.06	4	51.12	3	29.48
11.	Jammu & Kashmir	9	59.58	7	51.48	15	120.84	18	65.5
12.	Jharkhand	1	2.64	2	21.54	13	69.18	8	37.60
13.	Karnataka	47	291.94	60	470.04	113	807.40	91	396.54
14.	Kerala	9	90.6	9	81.12	37	264.44	13	76.30
15.	Ladakh	-	-	-	-	73	525.48	46	277.8
16.	Madhya Pradesh	42	294.12	34	236.58	41	307.66	46	187.10
17.	Maharashtra	23	156.04	33	237.36	147	900.72	63	300.28
18.	Manipur	62	420.52	96	669.78	4	26.64	0	0
19.	Mizoram	-	-	-	-	2	8.88	0	0
20.	Nagaland	-	-	1	5.52	55	289.20	36	109.54
21.	Odisha	22	107.08	27	152.16	5	50.04	2	20.52
22.	Pondicherry	2	12.72	-	-	6	43.56	4	21.68
23.	Punjab	3	24.48	5	37.44	17	95.20	14	65.02
24.	Rajasthan	2	16.32	9	57.12	1	2.64	1	0.44
25.	Tamil Nadu	10	49.54	4	17.28	19	108.60	8	48.60
26.	Telangana	7	75.00	9	82.56	17	153.02	6	12.2
27.	Tripura	1	6.36	1	7.68	1	6.24	8	26.0
28.	Uttarakhand	6	20.86	5	23.04	16	80.86	6	25.3
29.	Uttar Pradesh	33	161.57	26	195.32	57	293.97	58	216.32
30.	West Bengal	139	916.30	112	821.76	333	2060.80	165	905.91
	Total	529	3480.15	573	4248.58	1213	7816.57	754	3467.37

Note : An additional amount of Rs. 7,96,69,000 was also released to Central Nodal Agency under this scheme. Taking total expenditure in F.Y. 2022-2023 to **Rs. 8622.75 lakhs.**

2. A scheme of Financial Assistance for Promotion of Art and Culture

i. Financial Assistance to Cultural Organizations with National Presence including RK Mission

(Rs.in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)
1.	Andhra Pradesh	-	-	-	-	1	22.5	-	-
2.	Assam	-	-	-	-	-	-	1	22.50
3.	Delhi	3	141.25	1	5.99	7	241.25	2	41.25
4.	Haryana	0	0	0	0	-	-	-	-
5.	Karnataka	0	0	0	0	1	22.5	-	-
6.	Kerala	-	-	-	-	-	-	1	18.75
7.	Maharashtra	0	0	0	0	-	-	-	-
8.	Madhya Pradesh	0	0	0	0	1	0.59	-	-
9.	Odisha	0	0	0	0	-	-	-	-
10.	Puducherry	0	0	0	0	1	3.75	-	-
11.	Rajasthan	1	21.25	1	5	1	37.5	-	-
12.	Telangana	-	-	-	-	-	-	1	22.50
13.	Uttar Pradesh	1	45	1	12.5	2	93.75	1	22.50
14.	West Bengal (NP)	0	0	2	6.75	-	-	1	22.50
15.	RK Mission	1	722.96	1	728	1	738.56	1	574.87
	Total	6	930.46	6	758.24	15	1160.4	8	724.87

ii. Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)
1.	Andhra Pradesh	34	23.06	54	66.67	65	62.85	56	54.31
2.	Arunachal Pradesh	1	0.375	1	2.25	-	-	0	0
3.	Assam	35	30.12	25	34.66	48	96.21	31	36.2
4.	Bihar	51	42.94	67	95.26	123	203.20	110	145.46
5.	Chandigarh	7	11.75	4	8.25	01	0.50	2	18.7
6.	Chhattisgarh	6	8.75	6	13.03	03	5.50	5	10.5
7.	Delhi	144	263.21	119	263.42	167	408.06	178	322.07
8.	Goa	1	0.75	2	3.75	01	0.625	1	1.5
9.	Gujarat	13	18.43	11	19.12	17	23.40	11	9.92
10.	Haryana	28	43.26	24	42.43	28	62.59	35	73.59
11.	Himachal Pradesh	7	4.20	14	21.91	08	11.00	14	25.5
12.	UT of J & K	32	28.31	41	43.63	52	50.33	31	29.01
13.	Jharkhand	1	0.50	6	11.37	11	14.26	6	8
14.	Karnataka	194	205.70	203	284.60	218	349.42	108	97.74
15.	Kerala	23	37.03	28	57.52	30	48.38	21	32.4
16.	Madhya Pradesh	77	79.78	94	200.12	141	264.90	84	114.2
17.	Maharashtra	34	56.27	27	63.63	56	104.12	22	20.3
18.	Manipur	112	112.69	93	115.04	162	196.17	45	32.37
19.	Mizoram	2	3.00	2	1.50	-	-	0	0
20.	Nagaland	3	1.04	2	2.25	5	4.62	3	0.97
21.	Odisha	131	173.81	149	182.99	180	296.88	121	213.32
22.	Pondicherry	-	-	1	3.00	-	-	0	0
23.	Punjab	5	8.60	13	22.21	12	23.27	8	21.62
24.	Rajasthan	38	28.31	33	63.81	48	81.16	32	38.08
25.	Sikkim	-	-	-	-	-	-	0	0
26.	Tamil Nadu	27	46.15	21	34.84	15	18.87	8	7.98
27.	Telangana	16	19.77	9	13.87	16	16.87	7	4.11
28.	Tripura	4	6.50	5	5.75	16	16.15	9	6.06
29.	Uttarakhand	14	14.36	16	14.78	24	28.11	21	20.91
30.	Uttar Pradesh	202	167.15	235	274.55	278	343.33	136	167.62
31.	West Bengal	229	216.09	310	364.14	410	544.44	213	160.38
Total		1471	1651.90	1615	2330.35	2135	3275.21	1318	1672.82

iii. Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(Rs. In lakhs)

Sl. NO.	State	Financial Year							
		2020-21		2021-22		2022-23		2023-24 (as on date)	
		Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)
1	Arunachal Pradesh	26	98.25	32	103.50	41	117.95	18	39.00
2	Sikkim	06	26.50	06	16.50	04	10.00	02	6.00
3	Himachal Pradesh	26	69.00	37	90.25	42	98.52	23	61.21
4	Jammu and Kashmir	14	21.50	43	73.25	69	117.02	35	60.62
5	Ladakh	07	24.50	06	18.00	11	34.00	--	--
6	Uttarakhand	49	96.25	79	171.97	58	91.24	48	63.95
Total		128	336.00	203	473.47	225	468.73	126	230.78

iv. Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (As on date)	
		Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)
1.	Arunachal Pradesh	31	271.82	46	394.06	57	518.19	6	43.00
2.	Andhra Pradesh	3	10.5	7	5.45	2	8	3	2.50
3.	Assam	6	20.53	7	22.49	9	30	4	16.00
4.	Bihar	1	3	2	7.5	2	8.5	2	8.50
5.	Chandigarh (UT)	4	23.5	10	69.5	7	49.5	2	20.00
6.	NCT of Delhi	3	30	4	31.76	6	44.47	1	5.00
7.	Himachal Pradesh	63	335.65	81	375.52	78	550.97	15	70.50
8.	UT of J& K	1	7.5	1	7.5	6	23.5	2	10
9.	UT of Ladakh	57	271.57	89	523.06	45	319.62	29	167.75
10.	Karnataka	27	204.02	38	212.59	33	272.8	9	45.00
11.	Kerala	0	0	0	0	1	13.5	0	0
12.	Mizoram	1	7.5	0	0	0	0	0	0
13.	Madhya Pradesh	0	0	0	0	5	29	2	15.00
14.	Maharashtra	4	20	3	15	11	38.25	8	26.00
15.	Manipur	8	15.95	0	0	2	5.5	1	3.00
16.	Odisha	0	0	0	0	1	5	1	6.00
17.	Punjab	0	0	0	0	2	8.5	1	5.00
18.	Sikkim	1	9.04	2	37.5	0	0	7	53.40
19.	Tripura	5	39.5	10	82.91	7	37.5	2	8.00
20.	Tamil Nadu	1	5	1	5	0	0	1	5.00
21.	Telangana	1	15	0	0	2	22.5	2	22.50
22.	Uttarakhand	18	168.13	34	310.8	26	252.42	2	16.75
28.	Uttar Pradesh	12	50.53	19	110.31	27	195.28	9	37.15
29.	West Bengal	29	99.25	12	40.22	72	168	85	171.96
Total		276	1607.99	366	2251.17	401	2601	194	758.01

v. **Building Grants including Studio Theatre Scheme**

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Orgs/ State Govt.	Amount (Rs.)	Nos. of Orgs/State Govt.	Amount (Rs.)	Nos. of Orgs/State Govt.	Amount (Rs.)	Nos. of Orgs/State Govt.	Amount (Rs.)
1.	Andhra Pradesh	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	1	15	0	0	0	0	0	0
3.	Assam	2	15.4	2	10.3	1	5.4	0	0
4.	Bihar	0	0	0	0	1	0.6	0	0
5.	Chhattisgarh	1	7.5	0	0	1	7.5	0	0
6.	Delhi	1	6.6	1	10.25	1	4	1	7.20
7.	Haryana	0	0	0	0	0	0	0	0
8.	Himachal Pradesh	1	7.5	3	20.82	1	12.79	0	0
9.	Jammu and Kashmir	0	0	0	0	0	0	0	0
10.	Karnataka	2	14	6	49.8	3	26.4	1	25.00
11.	Kerala	0	0	0	0	1	1.4	0	0
12.	Madhya Pradesh	2	7.26	1	4	0	0	0	0
13.	Maharashtra	1	8.8	2	5.4	0	0	0	0
14.	Manipur	6	31.1	2	11.93	4	15.98	0	0
15.	Nagaland	3	27	0	0	0	0	0	0
16.	Odisha	4	12.73	1	4	0	0	0	0
17.	Puducherry	0	0	0	0	0	0	0	0
18.	Punjab	0	0	1	1.2	0	0	0	0
19.	Rajasthan	1	10	0	0	1	7.5	0	0
20.	Tamil Nadu	0	0	0	0	0	0	0	0
21.	Telangana	1	2.86	0	0	1	4.29	0	0
22.	Uttarakhand	1	5.51	0	0	0	0	0	0
23.	West Bengal	2	22.2	3	15.35	5	34.62	0	0
TOTAL		29	193.46	22	133.05	21	123.48	2	32.20

Note : An additional amount of Rs. 31.25 Lakh was also released to Central Nodal Agency under this scheme, taking total expenditure in F.Y. 2022-2023 to **Rs. 63.45 lakhs.**

B. Domestic Festivals and Fairs

(Rs in Lakhs)

Sl. NO.	Year	Amount Released
1	2020-21	721.88
2	2021-22	956.60
3	2022-23	762.06
4	2023-24 (as on date)	1264.03

3. Scheme of Scholarship and Fellowship for Promotion of Art and Culture

(i) Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Fellows	Amount (Rs.)	Nos. of Fellows	Amount (Rs.)	Nos. of Fellows	Amount (Rs.)	Nos. of Fellows	Amount (Rs.)
1.	Andhra Pradesh	12	9.60	10	13.20	12	17.40	06	6.60
2.	Arunachal Pradesh	1	2.40	01	2.40	-	-	-	-
3.	Assam	43	37.20	51	75.60	50	58.80	21	25.20
4.	Bihar	29	27.60	23	32.40	31	48.00	13	15.60
5.	Chandigarh	2	1.20	-	-	03	3.60	-	-
6.	Chhattisgarh	16	14.40	22	30.00	08	11.40	04	5.40
7.	Delhi	121	117.60	113	200.80	116	178.20	39	45.00
8.	Goa	4	4.20	06	12.00	01	2.40	-	-
9.	Gujarat	20	18.60	22	37.20	18	27.00	06	6.60
10.	Haryana	28	24.00	18	33.60	27	40.20	09	11.40
11.	Himachal Pradesh	2	2.40	02	2.40	07	7.20	03	2.40
12.	Union Territory of Jammu & Kashmir	6	4.80	07	13.20	14	19.80	03	1.80
13.	Jharkhand	24	22.20	23	44.40	15	17.40	15	22.20
14.	Karnataka	62	55.20	62	100.80	43	61.20	27	36.00
15.	Kerala	57	52.20	43	68.40	62	85.20	24	22.80
16.	Madhya Pradesh	67	64.20	67	104.40	62	93.00	19	19.80
17.	Maharashtra	82	66.00	75	121.80	84	118.80	31	37.20
18.	Manipur	33	31.20	58	102.20	33	37.20	14	18.00
19.	Meghalaya	-	-	01	2.40	2	1.20	-	-
20.	Nagaland	2	1.20	03	4.80	2	1.80	01	0.60
21.	Odisha	91	85.20	108	171.40	89	129.60	24	30.00
22.	Pondicherry	4	3.60	04	7.20	04	7.20	01	1.20
23.	Punjab	8	5.40	08	12.00	06	7.20	04	3.60
24.	Rajasthan	28	27.60	35	63.20	27	39.60	10	9.00
25.	Tamil Nadu	15	13.80	22	45.60	19	24.60	09	9.00
26.	Telangana	25	21.60	17	27.60	22	27.00	10	10.80
28.	Tripura	4	2.40	06	8.40	03	3.60	02	3.60
29.	Uttarakhand	15	12.60	10	14.40	13	21.00	07	7.80
30.	Uttar Pradesh	114	100.80	103	167.20	120	154.80	68	66.00
31.	West Bengal	67	59.40	81	115.00	87	118.20	35	37.80
Total		982	888.60	1001	1634.00	980	1362.60	405	455.40

(ii) Scholarship to Young Artists in Different Cultural Fields (SYA)**(Rs. in lakhs)**

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Scholars	Amount (Rs.)	Nos. of Scholars	Amount (Rs.)	Nos. of Scholars	Amount (Rs.)	Nos. of Scholars	Amount (Rs.)
1.	Andhra Pradesh	21	6.30	20	6.00	03	0.90	06	1.80
2.	Arunachal Pradesh	8	2.40	08	2.40	01	0.30	04	1.20
3.	Assam	59	17.70	56	16.80	28	8.40	62	18.60
4.	Bihar	45	13.50	43	12.90	16	4.80	44	13.20
5.	Chandigarh	2	0.60	03	0.90	03	0.90	05	1.50
6.	Chhattisgarh	35	10.50	35	10.50	10	3.00	36	10.80
7.	NCT of Delhi	58	17.40	72	24.00	21	6.30	49	14.70
8.	Goa	4	1.20	04	1.20	02	0.60	04	1.20
9.	Gujarat	25	7.50	26	7.80	05	1.50	18	5.40
10.	Haryana	30	9.00	22	6.60	05	1.50	18	5.40
11.	Himachal Pradesh	8	2.40	04	1.20	-	-	03	0.90
12.	Union Territory of Jammu & Kashmir	20	6.00	16	4.80	01	0.30	08	2.40
13.	Jharkhand	13	3.90	17	5.10	08	2.40	19	5.70
14.	Karnataka	105	31.50	80	24.00	30	9.00	67	20.10
15.	Kerala	91	27.30	74	22.20	20	6.00	49	14.70
16.	Madhya Pradesh	120	36.00	128	38.40	27	8.10	106	31.80
17.	Maharashtra	130	39.00	132	39.60	40	12.00	91	27.30
18.	Manipur	30	9.00	30	9.00	07	2.10	28	8.40
19.	Mizoram	1	0.30	01	0.30	-	-	-	-
20.	Odisha	72	21.60	75	22.50	25	7.50	77	23.10
21.	Pondicherry	2	0.60	02	0.60	-	-	-	-
22.	Punjab	16	4.80	14	4.20	04	1.20	08	2.40
23.	Rajasthan	20	6.00	21	6.30	10	3.00	27	8.10
28.	Sikkim	1	0.30	02	0.60	01	0.30	02	0.30
29.	Tamil Nadu	26	7.80	37	11.10	18	5.40	35	10.50
30.	Telangana	13	3.90	12	3.60	03	0.90	09	2.70
31.	Tripura	3	0.90	03	0.90	02	0.60	09	2.70
32.	Uttarakhand	12	3.60	08	2.40	03	0.90	13	3.90
33.	Uttar Pradesh	134	40.20	153	45.90	35	10.50	102	30.60
33.	West Bengal	161	48.30	195	58.50	67	20.10	216	64.80
Total		1265	379.50	1293	390.30	395	118.50	1115	334.20

(iii) Tagore National Fellowship (TNFCR)**(Rs. in lakhs)**

Sl. No.	State/UT	Financial Year							
		2020-21		2021-22		2022-23		2023-24 (as on date)	
		Nos. of Beneficiaries	Amount (Rs.)	Nos. of Beneficiaries	Amount (Rs.)	Nos. of Beneficiaries	Amount (Rs.)	Nos. of Beneficiaries	Amount (Rs.)
1.	Chandigarh	-	-	01	6.00	-	-	-	-
2.	Delhi	01	4.80	01	2.65	-	-	-	-
3.	Maharashtra	01	3.60	04	30.10	-	-	01	3.60
4.	Tamil Nadu	02	9.05	-	-	-	-	-	-
5.	Telangana	03	10.80	01	13.50	-	-	-	-
Total		07	28.25	07	52.25			01	3.60

4. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (as on date)	
		Nos. of Orgs/ State Govt.	Amount (Rs.)						
1.	Arunachal Pradesh	-	-	-	-	-	-	-	-
2.	Karnataka	-	-	1	254.70	-	-	-	-
3.	Madhya Pradesh					-	-	2	572.09
4.	Nagaland	-	-	-	-	-	-	-	-
5.	Rajasthan	-	-	1	94.50	-	-	1	54.91
6.	Tamil Nadu	1	596	-	-	-	-	-	-
7.	Pondicherry	-	-	-	-	-	-	-	-
8.	Meghalaya					1	500.00	-	-
	Total	1	596.00	2	349.02	1	500.00	3	626.18

5. Financial Assistance for Veteran Artists

(Rs. In lakhs)

Sl. No.	States	FY - 2020-21		FY - 2021-22		FY - 2022-23		FY - 2023-24 (as on date)	
		Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries
1	Andhra Pradesh	5.1	29	72.29	89	84.66	148	118.8	168
2	Assam	0.96	2	0.48	1	1.57	1	-	-
3	Bihar	-	-	-	-	-	-	11.36	10
4	NCT of Delhi	-	-	-	-	-	-	2.82	3
5	Goa	-	-	-	-	-	-	-	-
6	Gujarat	-	-	-	-	-	-	-	-
7	Haryana	-	-	0.93	1	0.56	2	1.89	3
8	Himachal Pradesh	-	-	-	-	-	-	-	-
9	UT of J& K	-	-	-	-	-	-	-	-
10	Jharkhand	2.28	8	3.00	5	3.59	7	3.18	4
11	Karnataka	29.97	144	59.55	146	64.32	130	186.18	225
12	Kerala	8.18	24	24.49	57	25.3	51	32.82	41
13	Madhya Pradesh	2.44	6	5.04	12	3.86	6	2.16	4
14	Maharashtra	106.61	206	190.49	448	273.49	740	502.86	869
15	Manipur	3.36	9	7.84	16	0.6	5	12.68	12
16	Meghalaya	-	-	-	-	-	-	-	-
17	Mizoram	-	-	-	-	-	-	-	-
18	Nagaland	0.48	1	0.92	2	0.12	1	0.96	1
19	Odisha	119.46	355	276.95	828	306.77	966	428.71	694
20	Puducherry (UT)	-	-	-	-	-	-	-	-
21	Punjab	-	-	-	-	-	-	-	-
22	Rajasthan	0.07	2	1.23	2	0.71	2	1.2	2
23	Tamil Nadu	0.87	6	15.49	22	14.6	21	39.71	37
24	Telangana	53.2	86	217.29	342	268.16	489	186.81	254
25	Tripura	0.24	1	0.92	2	0.12	1	-	-
26	Uttar Pradesh	5.12	9	13.08	46	15.46	58	29.69	47
27	Uttarakhand	-	-	-	-	-	-	-	-
28	West Bengal	5.09	37	12.31	32	11.71	27	19.25	30
	Total	343.46	925	902.30	2051	1075.6	2655	1581.08	2404
	LIC	527.85	1075	639.87	978	783.58	996	-	-
	G. Total	871.31	2000	1542.17	3029	1859.18	3651	1581.08	2404

6. Seva Bhoj Yojana

(Rs. in lakh)

Sl. No.	State/UT	2020-2021		2021-22		2022-23		2023-24 (as on date)	
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Punjab	03	169.00	03	154.00	03	143.00	2	146.00
2.	Andhra Pradesh	--	--	-	--	-	-	-	-
	Total	03	169.00	03	154.00	03	143.00	2	146.00

Annexure-III

The details of funds released to voluntary Buddhist Organizations under Kala Sanskriti Vikas Yojna**Scheme of Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art**

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year							
		2020-2021		2021-2022		2022-2023		2023-24 (As on date)	
		Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)	Nos. of Orgs.	Amount (Rs.)
1.	Arunachal Pradesh	31	271.82	46	394.06	57	518.19	6	43.00
2.	Andhra Pradesh	3	10.5	7	5.45	2	8	3	2.50
3.	Assam	6	20.53	7	22.49	9	30	4	16.00
4.	Bihar	1	3	2	7.5	2	8.5	2	8.50
5.	Chandigarh (UT)	4	23.5	10	69.5	7	49.5	2	20.00
6.	NCT of Delhi	3	30	4	31.76	6	44.47	1	5.00
7.	Himachal Pradesh	63	335.65	81	375.52	78	550.97	15	70.50
8.	UT of J& K	1	7.5	1	7.5	6	23.5	2	10
9.	UT of Ladakh	57	271.57	89	523.06	45	319.62	29	167.75
10.	Karnataka	27	204.02	38	212.59	33	272.8	9	45.00
11.	Kerala	0	0	0	0	1	13.5	0	0
12.	Mizoram	1	7.5	0	0	0	0	0	0
13.	Madhya Pradesh	0	0	0	0	5	29	2	15.00
14.	Maharashtra	4	20	3	15	11	38.25	8	26.00
15.	Manipur	8	15.95	0	0	2	5.5	1	3.00
16.	Odisha	0	0	0	0	1	5	1	6.00
17.	Punjab	0	0	0	0	2	8.5	1	5.00
18.	Sikkim	1	9.04	2	37.5	0	0	7	53.40
19.	Tripura	5	39.5	10	82.91	7	37.5	2	8.00
20.	Tamil Nadu	1	5	1	5	0	0	1	5.00
21.	Telangana	1	15	0	0	2	22.5	2	22.50
22.	Uttarakhand	18	168.13	34	310.8	26	252.42	2	16.75
28.	Uttar Pradesh	12	50.53	19	110.31	27	195.28	9	37.15
29.	West Bengal	29	99.25	12	40.22	72	168	85	171.96
Total		276	1607.99	366	2251.17	401	2601	194	758.01
